

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 310 of 2013 &
IA no. 403 of 2013**

Dated: 3rd July, 2014

M/s. Gayatri Sugar Ltd.

...Appellant (s)

Versus

**Andhra Pradesh Northern Power Distribution
Co. & Anr.**

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **31.07.2014**.

COURT MASTER